


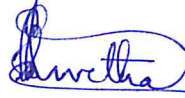
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/428/ (IB)/2017
NAME OF THE PETITIONER(S) : VITUOUS URJA LTD
NAME OF THE RESPONDENT(S) : NANDHA ENERGY LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	G. Anandhi	Counsel for Respondent	
2.	TK BHASKAR VIKRAM. P. JAIN SHWETHA VASUDEVAN	Counsel for the Petitioner	

ORDER

Counsel representing petitioner present. Proxy representing the counsel for respondent present and prayed time for submitting arguments as senior counsel could not attend before the Tribunal today due to personal inconvenience. At request of both the counsel time extended for submitting arguments. Put up on 24.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)